

HIGH COURT OF MANIPUR  
 IMPHAL  
 RECEIPT NO. 985  
 DATE 10/3/2014  
 INITIAL OF D.A.

GOVERNMENT OF MANIPUR  
 SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

NOTIFICATION  
 Imphal, March 3, 2014

No. 2/62/2012-Leg/L(iii) : In exercise of the powers conferred by sub-section (1) of section 153 of the Electricity Act, 2003 (Act 36 of 2003), the State Government is pleased to constitute the following Special Courts at column (II) with their jurisdiction within the territorial limits prescribed and at the ordinary place of sitting at column (III) and (IV) respectively in the schedule below:

**Schedule**

Sl. No. (I)	Name of Special Court (II)	Territorial jurisdiction (III)	Ordinary place of sitting (IV)
1.	Special Court (Electricity), Thoubal	District of Thoubal	Thoubal
2.	Special Court (Electricity), Bishnupur	District of Bishnupur	Bishnupur
3.	Special Court (Electricity), Senapati	District of Senapati	Senapati

2. Further, the territorial jurisdiction of the Special Court (Electricity), Manipur West is hereby modified as below :

Sl. No. (I)	Name of Special Court (II)	Territorial jurisdiction (III)
1.	Special Court (Electricity), Manipur West	District of Churachandpur, Tamenglong and Chandel

(Y. Rameshchandra Singh)  
 Secretary(Law) to the Govt. of Manipur.

Copy to: -

1. The Secretary to Governor, Manipur, Raj Bhawan, Imphal.
2. The Secretary to Chief Minister, Manipur.
3. The P.S to Minister (Law & Legislative Affairs), Manipur.
4. The P.S to Chief Secretary, Government of Manipur.
5. The Director General of Police, Manipur.
6. The Commissioner (Power), Govt. of Manipur.
7. The Registrar General, High Court of Manipur, Imphal. He is requested for arrangement of transfer of cases.
8. The District & Sessions Judge, Manipur East/ Manipur West/ Thoubal / Bishnupur / Senapati
9. The Judge, Special Court (Electricity), Manipur West
10. The Director of Prosecution, Manipur, Imphal
11. The Chief Engineer (Power), Electricity Department, Manipur
12. The Public Prosecutor (Distt), Manipur, Imphal.
13. The Director of Printing & Stationary, Manipur for publication in the Manipur Gazette Extraordinary and to send 10 (ten) copies of the publication to Law Department.
14. The Addl. Public Prosecutors (District), Manipur concerned.
15. The Website Manager, IT Deptt., for kindly uploading the above order in Manipur Govt. website.
16. Guard file.